

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 3328 of 2021

Prakash Jha

...Petitioner

-V e r s u s-

The State of Jharkhand

...Opp. Party

CORAM: - HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : - Mr. K.S.Nanda, Advocate

For the State : - Ms. Nehala Sharmin, A.P.P.

03/26.03.2021

Call for a report from the concerned court below regarding the present status of Sessions Trial No. 436 of 2019.

Put up this case after three weeks along with the said report under appropriate heading.

(Rajesh Shankar, J.)

Ritesh